

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
BENCH, KOLKATA**

IA NO. 08 OF 2026

IN

ORIGINAL APPLICATION NO. 61/2025

IN THE MATTER OF:

SATAM PATNAIK

...APPLICANT

Versus

STATE OF ODISHA & ORS.

...RESPONDENTS

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THROUGH

SUNIL J. MATHEWS/ JYOTI CHIB/ ASHTAMI KHATRI

Shanti Kunj, Link Road

Cuttack- 753001

(M) 9311567212

PLACE: BHUBANESWAR

DATE: 20.01.2026

Email: sjmathews@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
BENCH, KOLKATA**

IA NO. ____ OF 2026

IN

ORIGINAL APPLICATION NO. 61/2025

IN THE MATTER OF:

1. SATAM PATNAIK

C/O SHRI BALA KRUSHNA PATNAIK TRUST

6th LANE, AMALAPADA, ANGUL- 759122

Email- satam.patnaik@gmail.com

...APPLICANT

VERSUS

1. STATE OF ODISHA

THROUGH CHIEF SECRETARY OF ODISHA

LOKASEVA BHAWAN, BHUBANESHWAR- 751001

Email- csori@nic.in

2. ED & PLANT HEAD, JINDAL STEEL LIMITED

JSL, CHHENDIPADA ROAD, SH-63,

PO- JINDAL NAGAR, DISTRICT- ANGUL

ODISHA- 759111

Email- Pankaj.malhan@jindalsteel.com

3. ADDITIONAL CHIEF SECRETARY, FOREST, ENVIRONMENT & CLIMATE CHANGE

DEPARTMENT

KHARBELA BHAWAN, BHUBANESWAR,

ODISHA- 751001

Email- fesec.or@nic.in

4. THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS AND HOFF,

ARANYA BHAVAN, CHANDRASEKHARPUR, BHUBANESWAR

ODISHA

Email- pccf.hoff@odisha.gov.in

5. DISTRICT COLLECTOR, ANGUL

AT PO/DIST- ANGUL, ODISHA- 752001

Email- dm-angul@nic.in

6. DIVISIONAL FOREST OFFICER, ANGUL

AT PO/PS- ANGUL

Email- dfoangul@gmail.com

7. CHAIRMAN, ODISHA BIODIVERSITY BOARD,

REGIONAL PLANT RESOURCE CENTRE,

EKAMRAKANAN, NAYAPALLI, BHUBANESWAR- 751015

Email- msobb@rediffmail.com

8. DEPUTY DIRECTOR GENERAL OF FORESTS (C),

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE

CHANGE,

INTEGRATED REGIONAL OFFICE,

A/3, CHANDERSEKHARPUR, BHUBANESWAR- 751023

Email- roez.bsr-mef@nic.in

9. DIRECTOR OF MINES OF ODISHA

DIRECTOR OF MINES, HEAD OF DEPARTMENT BUILDING

UNIT-V,

BHUBANESWAR -751001

Email- dirmines_odisha@rediffmail.com

10. DIRECTOR OF GEOLOGY OF ODISHA

BHU-BIGYAN BHAWAN, BHUBANESWAR, ODISHA 751001

Email- dir.geology@orissaminerals.gov.in

11. DEPUTY DIRECTOR OF MINES, TALCHER CIRCLE, TALCHER

DY. DIRECTOR MINES, HATATOTA, TALCHER- 759100

Email- ddm.talcher@orissaminerals.gov.in

12.REGIONAL CHIEF CONSERVATOR OF FORESTS, ANGUL CIRCLE

AT P.O.- HAKIMPADA, DIST.-ANGUL-759143

Email- rccfangul@gmail.com

...RESPONDENTS

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
BENCH, KOLKATA**

IA NO. ____ OF 2026

IN

ORIGINAL APPLICATION NO. 61/2025

IN THE MATTER OF:

SATAM PATNAIK

...APPLICANT

Versus

STATE OF ODISHA & ORS.

...RESPONDENTS

**APPLICATION FOR GRANT OF STAY ORDER AGAINST ILLEGAL
COAL LOADING OF TRUCKS BY RESPONDENT NO. 2 JINDAL STEEL
LTD. IN KALIAKATA RESERVE FOREST**

MOST RESPECTFULLY SHOWETH:

1. That the Applicant had filed the present Original Application No. 61/2025 before this Hon'ble Tribunal raising serious and continuing issues unauthorized use and violation of forest diversion conditions by Respondent No. 2, Jindal Steel Limited (JSL) in Kaliakata Reserved Forest (RF) and Durgapur RF, Angul, Odisha in violation of the Forest (Conservation) Act, 1980 and other applicable environmental laws.

2. That, the present Interlocutory Application is being filed seeking urgent interim protection by way of a stay on all unauthorized movement of coal-loading trucks and allied activities through the Kaliakata Reserve Forest during the pendency of the present Original Application.
3. That despite the pendency of the present proceedings before this Hon'ble Tribunal, illegal transportation of coal-loading trucks by Jindal Steel Limited through the Kaliakata Reserve Forest has continued unabated, causing ongoing ecological damage, disturbance to wildlife, and serious environmental harm.
4. That the Applicant had a meeting with the DFO, Angul regarding the illegal coal transportation during the pendency of OA 61/2025 before this Hon'ble Tribunal. The DFO assured the Applicant that to prevent the situation, trenches will be dug and check posts shall be established.
5. That, failing any action after the said meeting a detailed representation dated 07.11.2025 was submitted to the Divisional Forest Officer, Angul Division, specifically requesting immediate steps to stop illegal coal transportation through the Kaliakata Reserve Forest. The letter highlights the failure to implement promised preventive measures such as digging of trenches and establishment of permanent check posts.
6. That the Applicant also addressed a formal request by email on 07.11.2025 to the Divisional Forest Officer, Angul Division, with copies marked to senior administrative and forest authorities, reiterating that illegal coal transportation was continuing 24×7 through the Kaliakata Reserve Forest despite the matter being sub judice before this Hon'ble Tribunal. The copy

of the detailed representation and the email to the DFO, Angul dated 07.11.2025 is marked and annexed herewith as **Annexure A1(Colly)**

7. That in order to ascertain the action taken by the Forest Department on these serious violations, the Applicant was constrained to file an application under the Right to Information Act, 2005 before the Office of the Divisional Forest Officer, Angul, seeking copies of action taken reports, permissions, and evidence of preventive measures allegedly undertaken. The copy of the RTI application dated 17.11.2025 filed by the Applicant is marked and annexed herewith as **Annexure A2**

8. That further, the Office of the Forest Range Officer, Angul Range, issued a Show Cause Notice to Jindal Steel & Power Limited on 27.11.2025 for unauthorized movement of vehicles on the restricted forest road within the Kaliakata Reserve Forest, clearly recording that such vehicles shall be seized by the department. The show cause notice also instructed Respondent No. 2 to respond within 7 days. The copy of the show cause notice was provided to the applicant as an RTI response on 18.12.2025. The copy of the show-cause notice issued to the Respondent No. 2 by Office of the Forest Range Officer, Angul Range is marked and annexed herewith **Annexure A3**

9. That the Office of the Assistant Commissioner (Forestry), Government of Odisha, by its communication dated 10.12.2025 addressed to the Additional Chief Secretary, Department of Forests, Environment and Climate Change,

acknowledged receipt of the Applicant's complaint regarding illegal movement of coal trucks through the Kaliakata Reserve Forest. It directed that an appropriate enquiry be undertaken to verify the factual position and submission of a report. The copy of the communication dated 10.12.2025 by Office of the Assistant Commissioner (Forestry), Ministry of Environment, Forest and Climate Change , Govt of India , Eastern Regional Office, Bhubaneswar is marked and annexed herewith as **Annexure A4**

10. That, the response, if any, to the Show-cause notice dated 27.11.2025 has not been provided to the Applicant and the illegal movement of coal-loading trucks in the Kaliakatta Reserve Forest continues.
11. That, the continued illegal movement of coal-loading trucks through a notified Reserve Forest, even after issuance of show cause notices and acknowledgment by senior forest authorities, demonstrates regulatory failure and blatant disregard for environmental safeguards, necessitating urgent intervention by this Hon'ble Tribunal.
12. That unless an immediate interim stay is granted restraining unauthorized movement of coal-loading trucks through the Kaliakata Reserve Forest, the very purpose of the present Original Application will be defeated, and the ongoing violations will continue unchecked.

PRAYER

In view of the facts and circumstances stated hereinabove, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a) Pass an interim order staying all unauthorized movement of coal-loading trucks and allied transportation activities through the Kaliakata Reserve Forest, Angul District, Odisha, by Respondent No. 2 during the pendency of O.A. No. 61/2025;
- b) Direct the Respondent No. 6 (The DFO, Angul Division, Angul) to ensure immediate enforcement of forest restrictions and to prevent any further illegal use of forest roads within the Kaliakata Reserve Forest;
- c) Direct maintenance of status quo in respect of the Kaliakata Reserve Forest till final disposal of the present Original Application; and
- d) Pass such other and further orders as this Hon'ble Tribunal may deem fit in the interest of justice and environmental protection.

THROUGH**SUNIL J. MATHEWS/ JYOTI CHIB/ ASHTAMI KHATRI**

Shanti Kunj, Link Road

Cuttack- 753001

(M) 9311567212

PLACE: BHUBANESWAR

DATE: 20.01.2026

Email: sjmathews@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
ZONE BENCH, KOLKATA
(Under Section 18(1) read with Section 14(1) and 15 of the National Green
Tribunal Act 2010)

ORIGINAL APPLICATION NO. _____ OF 2026

IN THE MATTER OF:

SATAM PATNAIK

...APPLICANT

VERSUS

STATE OF ODISHA & ORS.

...RESPONDENTS

AFFIDAVIT

Affidavit No. 1030 / 2026
Dated. 20th Jan / 2026

I, Satam Patnaik S/o Purusottam Patnaik aged about 45 years, At/ Po- 6th Lane, Amlapada, Dist.- Angul, Odisha -759122 do hereby solemnly affirm and state as under:

1. That I am the Applicant in the present case and Deponent in the present Affidavit, hence, I am competent to swear this Affidavit.
2. That I have read over the contents of the accompanying Application and the same is true and correct and is drafted on my instruction.

Satam Patnaik
DEPONENT



20.01.20
NOTARY
ANGUL

VERIFICATION

Verified on this 20th January, 2026 that the contents of the above Affidavit are true and correct, and nothing material has been concealed therefrom, nor any part of it is false.



Suhm patraik

DEPONENT

IDENTIFIED BY

ADVOCATE

SUNIL J. MATHEWS

Shanti Kumj, Link Road

Cuttack-753001

(M) 9311567212

Email : sjmathews@gmail.com

PLACE: BHUBANESWAR

DATE : 20.01.2026

20.01.26
NOTARY
ANGUL

Affidavit No. 1030 / 2026
dated this 20th day of Jan 2026
The above named deponent having been
identified by Sri. S. J. Mathews
.....Advocate, Angul
solemnly affirmed before me this
the 20th day of Jan
2026 atA.M./P.M. in
the court premises that the contents
of this affidavit true to the best of
his/her knowledge.

20.01.26
ROHITA KUMAR BEHERA
NOTARY
ANGUL, ODISHA
Regd. No-ON 09-2002
Cell-9439737148

Date: 07-11-2025

To
The DFO
Angul Division,
Angul

Subject: Request to Stop Illegal Movement of Coal-Loading Trucks within Kaliakata Reserve Forest by Jindal Steel Limited, Angul.

References:

- 1- Kaliakata RF NGT Origin No. No.61/2025/EZ
- 2- Forest(Conservation) Act, 1980.



Dear Sir,

With reference to the captioned subject, the mentioned references, and further to all our previous communications with your good office regarding the above-mentioned issue, please find the relevant details for your kind information and necessary action.

Details Regarding The Matter:

- In our last meeting(dated 14-07-2025) with your good self in your office in presence of two senior journalists , we again raised the issue regarding illegal movement of coal loading trucks of Jindal Steel Limited in Kaliakata RF.
- Even you had admitted that concern Range Officer & his team has failed to stop such illegal coal transportation through Kalikata RF & has failed to take any action against the company for such violation.
- As a consensus, you suggested that Forest department will dig trench in different places within Kalikata RF to stop such illegal coal transportation and will ensure permanent Forest check post within Kalikata RF to solve the issue permanently on ground as company is still violation Forest Rules & Act even after the matter is subjudice in Hon'ble NGT.

Our Observation:

- it's observed & witnessed by the petitioner & by the Kalikata Villagers that **NO TRENCH** has been done by Forest Department till date & **NO CHECK POST** has been made by Forest Department till date to stop such intensional violation by the company & Jindal Steel Limited is doing coal transportation 24x7 through Kaliakata RF freely & illegally.

NOTE: It is deeply concerning that the Office of the DFO, Angul Division, has failed to take any action against the ongoing illegal practices of Jindal Steel Limited. The persistent inaction and lenient approach of the concerned Government Department cast serious doubt on its integrity and suggest tacit support for such unlawful activities.

Based on above grounds, facts & observations, we urge your good self to initiate necessary action as per Act & Rules without further delay.



Received
 7-11-2025

Further delay from office of your good self in the process to take appropriate action will give/allow time to JSPL & Tahsildar, Banarpal to cover up/suppress the intentional violations.

PRAYER

1. Requesting to intimate digging of TRENCH within Kalikata RF and to deploy permanent Check Post do to stop company's illegal Coal Transportation permanently.
2. Request to initiate legal action against Jindal Steel Limited as per Law of The Land.

Looking forward for faster & positive response to protect national interest & to act as per Law of The Land. Also, request that the action taken report be shared at the earliest, in the spirit of transparency and accountability.

Thanking you

Satam Patnaik.

Satam Patnaik

C/o: Shri Bala Krushna Pattanaik Trust

6th Lane, Amalapada,

Angul, Odisha

M: 8527070196

Email: satam.patnaik@gmail.com

Copy To:

1. The Range Officer, Angul.
2. The RCCF, Angul Circle, Angul.
3. The PCCF (Forest Diversion & Nodal Officer, FA Act), Odisha, Bhubaneswar.
4. The Director, Environment-cum-Special Secretary, F, E & CC Dept., Govt. of Odisha.
5. The Deputy Inspector General of Forest(C)
6. MoEF&CC, Eastern Regional Office,
7. Bhubaneswar
8. The Deputy Director General of Forest(C) MoEF&CC, Eastern Regional Office, Bhubaneswar.
9. The Add. Director & Member Secretary (Industry-1)
10. MoEF&CC, Indira Paryavaran Bhawan, New Delhi
11. The Secretary, MoEF&CC, Govt of India, Indira Paryavaran Bhawan, New Delhi.
12. The Chief Secretary, Govt of Odisha, Bhubaneswar.
13. The RDC(ND), Sambalpur, Odisha.
14. The DM & Collector, Angul.
15. The IIC, Industrial Police Station, Nisha, Angul.

Request to Stop Illegal Movement of Coal-Loading Trucks within Kaliakata Reserve Forest by Jindal Steel Limited, Angul.

Satam Patnaik < satam.patnaik@gmail.com >

Fri, 07 Nov 2025 2:16:43 PM +0530

To "dfoangul"<dfoangul@gmail.com>

Cc "Dm-angul"<Dm-angul@nic.in>,"rccf.angul"<rccf.angul@odisha.gov.in>,"Rdcspb"<Rdcspb@nic.in>,"Csodi"<Csodi@nic.in>,"csori"<csori@ori.nic.in>,"nodal.pccfodisha"<nodal.pccfodisha@gmail.com>,"roez.bsr-mef"<roez.bsr-mef@nic.in>,"fsec.or"<fsec.or@nic.in>,"secy-moef"<secy-moef@nic.in>,"fpd-moefcc"<fpd-moefcc@gov.in>,"nodal.pccfhoff"<nodal.pccfhoff@odisha.gov.in>

Date: 07-11-2025

To
The DFO
Angul Division,
Angul

Subject: Request to Stop Illegal Movement of Coal-Loading Trucks within Kaliakata Reserve Forest by Jindal Steel Limited, Angul.

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15

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Thanking you

Satam Patnaik
C/o: Shri Bala Krushna Pattanaik Trust
6th Lane, Amalapada,
Angul
Odisha
M: 8527070196
Email: satam.patnaik@gmail.com

Copy To:

- 1- The Range Officer, Angul.
- 2- The RCCF, Angul Circle, Angul.
- 3- The PCCF (Forest Diversion & Nodal Officer, FA Act), Odisha, Bhubaneswar.
- 4- The Director, Environment-cum-Special Secretary, F, E & CC Dept., Govt. of Odisha.
- 5- The Deputy Inspector General of Forest(C)
MoEF&CC, Eastern Regional Office,
Bhubaneswar
- 6- The Deputy Director General of Forest(C) MoEF&CC, Eastern Regional Office,
Bhubaneswar.
- 7- The Add. Director & Member Secretary (Industry-1)
MoEF&CC, Indira Paryavaran Bhawan, New Delhi
- 8- The Secretary, MoEF&CC, Govt of India, Indira Paryavaran Bhawan,
New Delhi.
- 9- The Cheif Secretary, Govt of Odisha, Bhubaneswar.
- 10- The RDC(ND), Sambalpur, Odisha.
- 11- The DM & Collector, Angul.
- 12- The IIC, Industrial Police Station,
Nisha, Angul.

1 Attachment(s)

KALIAKATA RF PETITION.pdf

119.8 KB



By E-mail: - satam.patnaik@gmail.com

OFFICE OF THE DIVISIONAL FOREST OFFICER: ANGUL DIVISION: ANGUL

At/Po/PS/Dist-Angul PIN-759122 Email I.D- dfoangul@gmail.com

Memo No. 11570 /RTI-2025/Dated 18.12.2025

To

Sri Satam Patnaik,
S/o Purusottam Patnaik
At- 6th Lane Amlapada, Angul.

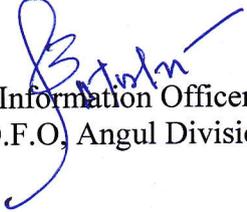
Sub: - Transfer of RTI application dated 17.11.2025 of Sri Satam Patnaik.

Ref: - Your Application Dt.17.11.2024.

Sir,

With reference to your RTI application dated 17.11.2025, the desired information under section 6 (3) of the RTI Act, 2005 as submitted by the In-charge of DRP Section is enclosed herewith for your information and necessary action.

Encl: - As above.


Public Information Officer
O/o the D.F.O, Angul Division

@Bahro
27/11/25

DRP
27-11-2025

OFFICE OF THE FOREST RANGE OFFICER, ANGUL RANGE, ANGUL

SHOW CAUSE NOTICE

No. _____ dt. _____

To
The Vice President (Mining),
Jindal Steel & Power Ltd, Angul

Sub: - Unauthorized movement of vehicles on restricted forest road - Reg.

Sir,



It has come to the notice of this office that vehicles belonging to / engaged by **Jindal** are being regularly found plying on the Kalikata Reserve Forest restricted forest road in violation of the instructions issued by the Forest Department. Such unauthorized movement is causing disturbance to wildlife and increasing the risk of human-wildlife conflict in the area.

You are hereby directed to show cause within 7 (seven) days of receipt of this notice as to why **strict action, including seizure of the vehicles**, should not be taken against your organization for violation of the Forest Act and departmental orders.

It is further made clear that any vehicle of **Jindal** found plying on the said forest road without valid permission will be seized without further notice.

However, coal transportation vehicles and vehicles specifically engaged in the construction of the conveyor belt, for which permission has already been granted, may continue to operate strictly along the permitted route and timing.

All field staff under Angul Range are hereby instructed to:

1. Conduct surprise inspections in the said area, and
2. Carry out regular night patrolling to ensure compliance and prevent unauthorized vehicle movement.

Failure to adhere to the above will result in stringent legal and departmental action as per law.

[Signature]
Forest Range Officer
Angul Range

✓ No. 1540 dt. 27-11-2025

Copy submitted to the Divisional Forest Officer, Angul Division for favour of kind information and necessary action.

[Signature]
Forest Range Officer
Angul Range
Forest Range Officer
Angul Range

[Signature]
Office of the D. F. O.
Angul Division
ANGUL.



भारत सरकार / Government of India
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय / Ministry of Environment, Forest & Climate Change
क्षेत्रीय कार्यालय, भुवनेश्वर / Regional Office, Bhubaneswar
ए३, चंद्रसेखरपुर / A/3, Chandrasekharpur
भुवनेश्वर - ७५१ ०२३ / Bhubaneswar - 751 023



Telephone: 0674 - 2301213, 2301248, 2302452, 2302453. E-mail: roez.bsr-mef@nic.in

File No. 7(28)-2025-FCE(Kaliakata)

Date: 10th December, 2025

To

The Additional Chief Secretary,
Department of Forests, Environment and Climate Change,
Government of Odisha,
Bhubaneswar – 751001.

Sub: Complaint received on Illegal Movement of Coal Trucks through Kaliakata Reserve Forest.

Sir,

I am directed to state that this office has received a complaint from Shri Satam Patnaik, regarding the alleged illegal transportation of coal-loaded trucks by Jindal Steel Limited through the Kaliakata Reserve Forest, which is self-explanatory.

Therefore, it is requested that an appropriate enquiry may kindly be undertaken to verify the factual position on each of the concerns raised. A detailed report may also be provided to this office at the earliest for further action at our end.

Yours faithfully,

Encl: As above (Copy of Complaint).

Sujoy Dutta
Assistant Commissioner (Forestry)

1. **The Principal Chief Conservator of Forests & HOFF (Nodal)**, Government of Odisha. Bhubaneswar., Aranya Bhawan, Chandrasekharpur, Bhubaneswar- 751023, For Kind Information and necessary action please.
2. Shri Satam Pattnaik, Dist- Angul, Odisha, e-mail: satam.patnaik@gmail.com (For your kind information).



sunil mathews <sjmathews@gmail.com>

Advance Service of Stay Application | OA No. 61/2025

1 message

Sunil J. Mathews <sjmathews@gmail.com>

21 January 2026 at 10:41

To: csori@nic.in, pankaj.malhan@jindalsteel.com, fsec.or@nic.in, pccf.hoff@odisha.gov.in, dfoangul@gmail.com, dm-angul@nic.in, msobb@rediffmail.com, roez.bsr-mef@nic.in, dirmines_odisha@rediffmail.com, dir.geology@orissaminerals.gov.in, ddm.talcher@orissaminerals.gov.in, rccfangul@gmail.com
Cc: Satam Patnaik <satam.patnaik@gmail.com>

Dear all,

Please find attached the copy of Stay Application in **OA No. 61/2025** by way of Advance Service. Next date of hearing is **03.02.2026**

--

Sunil J. Mathews, Advocate
Attn: Padmanabhan
114, Lawyer's Chambers
Supreme Court of India
New Delhi - 110 001

Mobile: +91.93115.67212

The contents of this email message are private and confidential. These are only intended for the viewership of the addressee. If you have received this message in error kindly delete this immediately and notify the sender of such error.

 **Kaliakatta RF Stay Application.pdf**
4597K